

Title: Introduction of the Government Securities Bill, 2004.

15.57 hrs.

GOVERNMENT SECURITIES BILL * 2004

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to move for leave to introduce a Bill to consolidate and amend the law relating to Government securities and its management by the Reserve Bank of India and for matters connected therewith or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to consolidate and amend the law relating to Government securities and its management by the Reserve Bank of India and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI P. CHIDAMBARAM: I introduce** the Bill.

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**Introduced with the Recommendation of the President.